

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Dated: 3.4.2019

To,

Ms. Anushree Bardhan, Advocate
M/s Ramchandran & Associates
C-31 Friends Colony,
New Friends Colony, Delhi - 110025

Madam,

**Subject: Petition No. 280/GT/2018, NHPC Limited v. West Bengal State
Electricity Distribution Company Limited**

**Ref: (i) ROP dated 06.02.2019
(ii) Your letter dated 22.3.2019**

With reference to your letter in the above subject, I am directed to inform you that your request for extension of time to file reply has been considered and the time to file the same has been granted till 8.4.2019, with copy to the Petitioner.

2. Petitioner shall file its rejoinder, if any, by 15.4.2019.
3. Matter shall be listed in due course, for which separate notice will be issued.

Yours sincerely

Sd/-

B.Sreekumar
Dy. Chief (Law)

Copy to:

NHPC Limited,
NHPC Office Complex, Sector-33,
Faridabad (Haryana) - 121 003.